

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 115  
CP No. (IB)- 30/7/JPR/2023  
Under Section 7 of IBC, 2016**

**In the matter of:**

**Jai Prakash Rawat Liquidator of R. S. Motors Pvt. Ltd.**

**...Financial Creditor**

**Versus**

**Sumit Texspin Pvt. Ltd.**

**...Corporate Debtor**

Due to paucity of time, the matter could not be taken up for hearing. Post the matter to 08.07.2024.

  
**(Prabhu Dayal Sewda)  
Court Officer**

May 01, 2024